

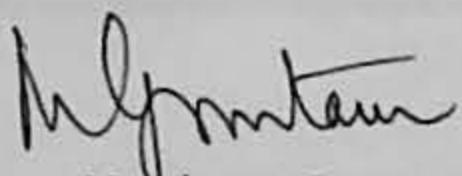
CCP No.159/05
In
OA No.732/03

9.9.2008

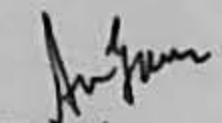
Hon'ble Mr. A.K. Gaur, Member-J
Hon'ble Mrs. Manjulika Gautam, Member-A

None for the applicant. Shri S.K. Pandey holding brief of Shri K.P. Singh, counsel for the respondents is present.

Learned counsel for the respondents has placed before us the stay order dated 30.8.2007 passed by Hon'ble High Court in Civil Misc. Writ Petition No.40969 of 2007 against the judgment and order dated 21.7.2005. Since the matter is already seized by Hon'ble High court, we consider it appropriate not to proceed with the contempt proceedings. In view of our above observation, the contempt petition is dismissed. Notices are discharged.



Member-A



Member-J

RKM/

J/Prepared
on. 22/9/08.
Caroh